

GOVERNMENT OF INDIA  
MINISTRY OF PETROLEUM & NATURAL GAS  
RAJYA SABHA  
UNSTARRED QUESTION NO. 935  
ANSWERED ON- 28/07/2025

**DELAYS IN COMPLETION OF PIPELINE PROJECT**

935. SHRI RITABRATA BANERJEE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether it is a fact that the completion deadline is pushed further as far as the Jagdishpur-Haldia-Dhama pipeline is concerned; and
- (b) if so, the details thereof and the reasons thereof?

**ANSWER**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI SURESH GOPI)

(a) and (b) Petroleum and Natural Gas Regulatory Board (PNGRB) authorized Jagdishpur-Haldia-Bokaro-Dhamra Natural Gas Pipeline (JHBDPL) to GAIL(India) Limited on 29.01.2018, with target completion of the project by December 2020. Subsequently, PNGRB approved expansion of the scope of JHBDPL to include Barauni-Guwahati Natural Gas Pipeline (BGPL) and pipeline from Dhamra to Paradip and Dhamra to Haldia, vide its letter dated 07.09.2018 and 08.11.2019, respectively.

Considering the requests of GAIL(India) Limited, PNGRB has extended the completion schedule of integrated JHBDPL from time to time. The present completion schedule of the extended JHBDPL is upto 31<sup>st</sup> July 2025. GAIL has applied for further extension of time schedule of the project upto December 2025. The major reasons for extension of completion schedule of the integrated JHBDPL is as follows:

- i. Delay in acquiring Right of Use (ROU) in West Bengal
- ii. Slow disbursement of ROU compensation due to various reasons such as absence of land possession certificates, Farmers resistance, demand of higher compensation etc.
- iii. Presence of numerous fisheries in the ROU and slow compensation disbursement to fisheries owners/operators.

\*\*\*\*